

SL. No.16

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 08.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1522/2022 in Company Petition IB/206/2022
NAME OF THE COMPANY	Nagarjuna Fertilizers and Chemicals Ltd
NAME OF THE PETITIONER(S)	Universal Industries
NAME OF THE RESPONDENT(S)	Nagarjuna Fertilizers and Chemicals Ltd
UNDER SECTION	9 of IBC

ORDER

IA (IBC)/1522/2022

Present: Ld. Counsel Mr. Y. Suryanarayana for the Applicant.

Ld. Counsel for the Respondent.

In the interest of justice, one more opportunity is granted for filing of counter.

Rejoinder, if any, may be filed. **Matter is adjourned to 14.08.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)